



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/3590/2018	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
2	WA/209/2019 WITH WP(C)/5637/2015(D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
3	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
4	WA/298/2021 IN WP(C)/7056/2013 (D/O)	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL MR. B CHAKRABORTY ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
5	WA/289/2022 CAVT. NO.09182/022,	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR

6	PIL/16/2023	RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR. R K D CHOUDHURY MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM MR S S ISLAM MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) MR. A K HANNAN SC, HEALTH
WITH I.A.(Civil)/1670/2023 in PIL/16/2023		RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH
7	PIL/36/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
8	PIL/56/2023 FIXED	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
9	WA/378/2023	CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. M K CHOUDHURY (r-1) MR. A BARKATAKI (r-1) MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4) MR P BHARDWAJ (r-1) MR. M SARMA (r-1) MR. M R CHOUDHURY (R-4) MR K KASHYAB (R-4) MS L HMAR (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
WITH I.A.(Civil)/2982/2023 in WA/378/2023		CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. M K CHOUDHURY (r-1) MR. A BARKATAKI (r-1) MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4) MR P BHARDWAJ (r-1) MR. M SARMA (r-1) MR. M R CHOUDHURY (R-4) MR K KASHYAB (R-4) MS L HMAR (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE

10	WA/418/2023 FIXED	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
	WITH I.A.(Civil)/124/2024 in WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
11	WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
	WITH WP(C)/6916/2019	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
13	WP(C)/426/2023	ABHIJIT NAG AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
14	WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGOHAIN (R-6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	WITH I.A.(Civil)/1650/2023 in WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025

20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE SMTI. JUSTICE xx _____

COURT NO: 2

[DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/91/2019 IN WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. P J SAIKIA, SR. ADV MR. U K NAIR MR DEBA SARMAH MR DEBA SARMAH MR D SAIKIA MS N SHYAM	GA, ASSAM MR. B CHOUDHURY, ADV. FOR AGRICULTURE DEPARTMENT MR. B PRASAD
2	WA/47/2020 CAVT. NO.1322/2019	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
3	WITH WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
4	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR

5	WP(C)/2974/2020 FIXED	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
6	ITA/5/2021 IN MC/34/2023 (D/O)	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
7	WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR A R BHUYAN M ALAMGEER MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
8	WITH WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
9	ITA/11/2022 WITH LCR	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH
10	WA/186/2022	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	MR. D SAIKIA, AG, ASSAM SC, SEC. EDU. SC. EDU.	MR. T DAS (r-817-821) MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) MR. S BISWAKARMA MR. M ALOM (r-793-816)
11	WITH WA/215/2022	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	MR. D SAIKIA,GA,ASSAM (R-793) MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH SC, SEC. EDU.
12	WITH WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/2926/2022 in WA/222/2022	NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, RMSA MR. K N CHOUDHURY MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
13	WITH WA/282/2022	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
14	WITH WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	MR. D SAIKIA, GA, ASSAM SC, EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE L. JAMIR AND HONOURABLE MRS. JUSTICE _____ OR AT 3:00 P.M. WHICHEVER IS EARLIER AND WILL FINALLY WILL RISE AT 3:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3877/2021 PART-HEARD, FIXED	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
2	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025

14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./415/2025	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR AMINUR RAHMAN	SC, NCB
2	Bail Appln./416/2025	RAVINDRA SINGH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	Bail Appln./417/2025	SADDAM ALI Versus THE STATE OF ASSAM	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
4	Bail Appln./418/2025	JASVINDER SINGH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
5	Bail Appln./419/2025	RAMJAN ALI Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	
6	Bail Appln./421/2025	NAJIBUL UDDIN Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
7	Bail Appln./423/2025	MOINUL ISLAM @ MOINUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. M K SARMA MS. S S SAIKIA	PP, ASSAM
MOTION				
8	AB/354/2025	MOTIRAM BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
9	AB/356/2025	TAIJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY)	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM

11	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY)	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
12	Bail Appln./2777/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	Bail Appln./3271/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NILIMA KACHARI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
14	Bail Appln./3546/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BENIMA KACHARI @ SILA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
15	Bail Appln./3574/2024 WITH OFFICE NOTE	MUMIT AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
16	Bail Appln./3811/2024 WITH CASE RECORD(SCANNED COPY), FIXED	CHARAN MANDAL @ MONU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
17	Bail Appln./3836/2024 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL MUKIT Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
18	Bail Appln./3868/2024 WITH OFFICE NOTE, FIXED	KAMLESH KUMAR Versus THE UNION OF INDIA	MR G J SAIKIA J SINGPHO S K DAS	SC, NCB
19	Bail Appln./3882/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
20	Bail Appln./3956/2024 WITH CASE RECORD(SCANNED COPY)	SRI RAJIB PEGU Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
21	Bail Appln./116/2025 WITH OFFICE NOTE, FIXED	LALRUHLU HMAR AND ANR Versus UNION OF INDIA AND ANR	MR. N J DUTTA MR A BASUMATARY	SC, DRI
22	Bail Appln./125/2025 FIXED	MINNAS ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
23	Bail Appln./182/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI AMIT TOSSA Versus THE STATE OF ASSAM AND ANR	MR H P GUWALA MR. A BORO	PP, ASSAM
24	Bail Appln./248/2025 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
25	Bail Appln./273/2025 WITH OFFICE NOTE, FIXED	LALDIKDAWNGA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A AHMED MR A AHMED H YEASMIN	PP, ASSAM
26	Bail Appln./314/2025 FIXED	SRI ANURAG JHA AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR M HOQUE MR S RAHMAN	PP, ASSAM
BAIL HEARING				
27	AB/561/2024 AB 562/2024(D/O), FIXED	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
28	AB/1122/2024 AB 1090/2024(D/O), FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM

29	WITH AB/1311/2024	MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
30	AB/2541/2024 FIXED	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
31	AB/3137/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MUKSAD ALI @ MOKSED ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU S W HUSSAIN	MR. D GOGOI (R-2) SADDAM HUSSAIN(R-2) PP, ASSAM
32	AB/3295/2024 FIXED	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. Versus THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
33	AB/3323/2024 FIXED	MUHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN P ALAM	PP, ASSAM
34	AB/125/2025 FIXED	FOJOR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M HOQUE	PP, ASSAM
35	AB/173/2025 FIXED	RANA BARUAH Versus THE STATE OF ASSAM	MR. S NATH MR P K KALITA MS. J GHOSH	PP, ASSAM
36	AB/257/2025 FIXED	SHIPLU SAHA Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
37	AB/321/2025 FIXED	RAJESH BASFOR AND 7 ORS. Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	PP, ASSAM

ORDERS

38	I.A.(Cr.)/125/2025 BA 1898/2018(D/O), WITH OFFICE NOTE in Bail Appln./1898/2018	MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM,	MR. S ROY MR. M H LASKAR	PP, ASSAM
----	--	---	-----------------------------	-----------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025

21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/320/2024 B/O	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
2	WP(C)/4547/2024 FIXED	PRAGYA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	SC, SEC. EDU.
3	WP(C)/852/2025 B/O	DR GAUTAM CHANDRA DAS Versus STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA K AHMED	SC, HEALTH AND F W
ADMISSION				
4	WP(C)/667/2023 FIXED	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
5	WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
6	WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
7	WP(C)/1442/2023 FIXED	PINAJ NASIRI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU

8	WP(C)/1697/2024 FIXED	KANAK CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU
9	WP(C)/2600/2024 B/O	MANMATH CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
10	WP(C)/3620/2024 FIXED	RAHIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, AG (A AND E) SC, SEC. EDU.
11	WP(C)/6051/2024 FIXED	SURENDRA NATH GAYARI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) SC, SEC. EDU. SC, BTC SC, SSA SC, FINANCE
ORDERS				
12	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
13	Review.Pet./170/2024 WITH WP(C)/4034/2024 (D/O), FIXED	TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
WITH				
14	WP(C)/4789/2024	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
15	I.A.(Civil)/1742/2024 FIXED in WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA
WITH				
	WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
HEARING				
16	WP(C)/2092/2017 PART-HEARD, WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
17	WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
WITH				
	I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
WITH				
18	WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 3:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7027/2024 FIXED	SAMIKSHA RABHA Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MS. S DEVI MS. J GHOSH	MS. B SARMA (C.G.C.) MRS S BARUAH(C.G.C) DY.S.G.I. SC, GMCH
2	Cont.Cas(C)/22/2025 FIXED	MAMONI DEVI AND 642 ORS Versus SHANTANU P GOTMARE AND 3 ORS	MR M H AHMED I AMIN MR. O ULLAH	
	WITH			
3	Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
	WITH			
4	Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
	WITH			
5	Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
	WITH			
6	Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
	WITH			
7	Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
	WITH			
8	Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
	WITH			
9	Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	

10	WITH Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
11	WITH Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
12	WITH Cont.Cas(C)/452/2023	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS Versus RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
13	WITH Cont.Cas(C)/557/2024	MODHUBALA DEURI AND ORS Versus SHRI SHANTANU P GOTMARE ADMISSION	MR M H AHMED I AMIN MR. O ULLAH	MR D DEKA (R-2) SC, HEALTH
14	WP(C)/2643/2022 FIXED	BIRENDER SINGH Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
15	WP(C)/5250/2022 FIXED	HOMEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM SC, TRANSPORT
16	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR H K DAS MR A N SARMAH MR. D DAS MR M M ZAMAN MR N K SARMA	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3238/2024 in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3588/2024 in WP(C)/1013/2023	STATE OF ASSAM Versus ANURADHA ADHIKARY SARMA AND ORS	GA, ASSAM	MR A N SARMAH MR. S SAMARIA
17	WITH Cont.Cas(C)/707/2024	ANURADHA ADHIKARI SARMA Versus RAKESH KUMAR IAS AND 2 ORS	MR H K DAS MR N K SARMA	
18	WP(C)/441/2024 FIXED	MINEL BASUMATARY AND 152 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, ENVIRONMENT AND FOREST DEPARTMENT AND 13 ORS	MR. A R SIKDAR J U AHMED MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
19	WP(C)/1220/2024 FIXED	TARA BASUMATARY AND 201 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
20	WP(C)/1611/2024 FIXED	SACHINDRA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM MR R M DAS (SC, SOCIAL JUSTICE DEPT.) MR R DHAR (SC, TRIBAL AFFAIRS DEPT.) SC, SOCIAL WELFARE SC, FINANCE
21	WP(C)/5122/2024 FIXED	PRASANTA BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	MR. N J GOGOI SC, FINANCE SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.
22	WP(C)/5623/2024 FIXED	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE

23	WP(C)/5977/2024 FIXED	HARENDRA NATH BAISHYA BANIA Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	SC, FINANCE
24	WP(C)/6110/2024 FIXED	BAIKUNTHA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH GA, ASSAM
25	WP(C)/158/2025 FIXED	SHAHINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR. M MONDAL	
HEARING				
26	WP(C)/6405/2014 FIXED	PARVEZ MOHAMMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.K BUI	GA, ASSAM MR.S BORAH SC, GMC
27	WP(C)/4517/2017 FIXED	SATYAJIT CHOUDHURY Versus THE UNION OF INDIA and 3 ORS.	MR.M KALITA MR.J HATIMURIA	MR.R P KAKOTI(Sr. Adv.)(R- 2&3) MR H DAS (R-4) MR.S SUTRADHARR- 2and3 SC, IIT
28	WP(C)/7452/2017 FIXED	MUNINDRA DEKA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI M KATAKY MR. K KONWAR MR. A M KHAN
29	WP(C)/7726/2017 FIXED	BHUPENDRA KUMAR @ BHUPENDER KUMAR Versus THE UNION OF INDIA and 6 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
30	WP(C)/6917/2023 FIXED	BEDANTA DEKA Versus THE CENTRAL BANK OF INDIA AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. M SHARMA (R-1,2,3 AND 4) MS. S YASMIN(R-1,2,3 AND 4) SC, CENTRAL BANK OF INDIA
	WITH I.A.(Civil)/3208/2024 in WP(C)/6917/2023	THE CENTRAL BANK OF INDIA AND 3 ORS Versus BEDANTA DEKA AND 2 ORS	MR. M SHARMA MS. S YASMIN SC, CENTRAL BANK OF INDIA	MR. R P SARMAH MR. D DOLEY MS A DEKA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025

16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/939/2022 FIXED	FAJILA KHATUN @ FOZILA BIBI Versus THE UNION OF INDIA AND 7 ORS	MD J ALOM MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6562/2024 FIXED, WITH LCR	IBRAHIM TALUKDAR @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED ANACLATAS AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ORDERS				
3	Review.Pet./31/2020 FIXED, WITH LCR, IN WP(C)/3189/2016 (D/O)	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	Review.Pet./116/2020 FIXED, WITH LCR, IN WP(C)/6376/2018 (D/O), Review.Pet./66/2019 (D/O)	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	I.A.(Civil)/221/2025 FIXED, WITH LCR in WP(C)/6211/2024	FULU MIA ALIAS FALU MIAH Versus UNION OF INDIA AND ORS	MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/6211/2024	FALU MIA @ FALU MIAH Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
HEARING				
6	WP(C)/6117/2019 WITH LCR	PRATIMA TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
7	WP(C)/6262/2019 WITH LCR	HANUFA KHATUN @ HANUFA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/7961/2019 WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/8605/2019 WITH LCR	ALEYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/8793/2019 WITH LCR	ABDUL MATLEB @ ALI @ MATLEB ALI Versus THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/5383/2020 FIXED, WITH LCR	HUSSAIN ALI @ HUSEN ALI Versus THE UNION OF INDIA AND 11 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 6

[THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./68/2021 IN WP(C) 1906/2020 (D/O), WITH LCR	FATEMA BIDHABA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	Review.Pet./14/2023 IN WA 229/2022 (D/O)	SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
3	Review.Pet./79/2023 IN WP(C) 3484/2019 (D/O)	DIPALI BISWAS Versus UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
4	Co.App./4/2016 CAVT. NO. 1393/2015 PART-HEARD	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
5	WITH Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./342/2024 WITH LCR 2 FILES. B/O.	KESHAV NATH Versus THE STATE OF ASSAM AND ANR	MR. M NATH MR. A BHATTACHARJEE MS. D L DEKA MAUSAM NATH	PP, ASSAM
	WITH I.A.(Crl.)/990/2024 in Crl.A./342/2024	KESHAV NATH Versus THE STATE OF ASSAM AND ANR	MR. M NATH MR. A BHATTACHARJEE MS. D L DEKA MAUSAM NATH	PP, ASSAM
HEARING				
2	Death Sentence Ref./4/2019 WITH LCR 7 FILES + 1 BUNDLE (6 FILES). AND P.B-4 VOL. FIXED.	THE STATE OF ASSAM Versus SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
3	WITH CRL.A(J)/92/2019 5 Y 8 M 15 D :	BIKASH DAS Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
4	WITH CRL.A(J)/114/2019	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/71/2020 5 Y 2 M 22 D :WITH LCR 4 FILES. P.B-2. FIXED.	SANJIB MAHANTI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
6	Crl.A./284/2022 WITH LCR 4 FILES. P.B-2.	MD. MAJIB ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S R RABHA MS D KALITA MR S PAUL	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R- 2 & 3) PP, ASSAM
	WITH I.A.(Crl.)/671/2022 in Crl.A./284/2022	MD. MAJIB ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR S PAUL	PP, ASSAM
7	Mat.App./22/2023 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	MS. B BHUYAN(AMICUS CURIAE)

8 [CrI.A./136/2024](#)
WITH LCR 6 FILES. P.B-2.

ARMAN ALI AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. P K DEKA
MD I H LASKAR
MR. P DAIMARY
MS. N M LONGKENG

MRS. R RONGMEI(R-2)
MS. J GHOSH(R-2)
PP, ASSAM

WITH
[I.A.\(CrI.\)/432/2024](#)
in CrI.A./136/2024

ARMAN ALI AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. P K DEKA
MD I H LASKAR
MR. P DAIMARY
MS. N M LONGKENG

PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7332/2015 FIXED.	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
2	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
3	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
4	WP(C)/4771/2017	ON THE DEATH OF KIRAN CHANDRA DEKA HIS WIFE DEBABALA DEKA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS.	MR.K R PATGIRI MS.C DAS	MR.P N GOSWAMI SC, Assam Co-op. Apex Bank.
5	WP(C)/661/2018	ASHOK KUMAR Versus UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S. S. ROY (ASGI) ASSTT.S.G.I.
6	WP(C)/3181/2018	AMRIT MINZ Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY (R-1) ASSTT.S.G.I.
7	WP(C)/957/2019 FIXED.	SHINTU KAKATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS.	MR. N K KALITA MR. R TALUKDAR MR D DEKA	SC, APDCL

8	WP(C)/661/2020 FIXED.	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
9	WITH WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	WITH I.A.(Civil)/2302/2023 in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
10	WITH WP(C)/654/2020	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
11	WITH WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
		ORDERS		
12	I.A.(Civil)/386/2025 FIXED in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
	WITH I.A.(Civil)/3340/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
13	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/472/2025 FIXED	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS.	MR. S P ROY MS P DEY MS. V RAI	SC, G M D A SC, GMC
2	WP(C)/711/2025 FIXED	BITUPAN DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, FINANCE AND TAXATION
3	WP(C)/712/2025 FIXED	MAVERICK TECHNOLOGIES Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, FINANCE AND TAXATION
ADMISSION				
4	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R- 2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R- 2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
	WITH I.A.(Civil)/39/2025 in WP(C)/6107/2022	PEOPLE FOR CATTLE IN INDIA AND ANR Versus THE STATE OF ASSAM AND ORS.	MR. P MAHANTA MS. M DAS	MR. K N CHOUDHURY MR. P K TIWARI MS. PADMINI BARUA DY.S.G.I. SC, FOREST
5	WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

6	WITH WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WITH WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
10	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
11	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
12	WP(C)/1962/2023 FIXED	DHAN BORO Versus THE UNION OF INDIA AND 4 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM MRS. M D BORUAH	MR. M DUTTA (r-4) MS S DEV (r-4) MS. M D BORAH (R-5) MS N RAI (r-4) DY.S.G.I. SC, TRANSPORT SC, NCB
13	WP(C)/1037/2024 FIXED	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/925/2024 in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
14	WP(C)/4294/2024 FIXED	NITUL BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MRS J BORAH	GA, ASSAM DY.S.G.I. SC, POWER GRID

HEARING

15	WP(C)/4705/2013 FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
16	WP(C)/2842/2014	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGOHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA B, GOSWAMI, ADDL. AG,ASSAM MR. H.K. DAS, SC, GHC
17	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
WITH				
18	WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
19	WP(C)/7322/2015	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MRS. A GAYAN MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
WITH				
20	WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS. N BORDOLOI MS.P BARUA ASSTT.S.G.I.
21	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOOND(R-5) MR.D DAS Sr.Adv.R-5
22	WP(C)/5650/2020	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOOND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, BTC SC, WPT AND BC SC, ASEC
WITH				
	I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOOND	GA, ASSAM SC, BTC SC, WPT AND BC MR. N BORAH SC, ASEC
WITH				
	I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
23	WP(C)/6740/2023 FIXED	AXIS BANK LTD Versus ENFORCEMENT DIRECTORATE AND 5 ORS	MR. P DAS	SC, ED

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/307/2025 FIXED	JONALI SELF HELP GROUP Versus THE STATE OF ASSAM AND 6 ORS	MR A GOHAIN	GA, ASSAM SC, P H E
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
2	WP(C)/6815/2023 PART-HEARD, FIXED	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
3	WITH WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
4	Arb.P./18/2024 FIXED	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
5	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
6	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
7	WP(C)/2463/2024 FIXED	ABDUL ODUD CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR F A LASKAR S HOQUE	GA, ASSAM
8	WP(C)/2485/2024 FIXED	PARASH KUMAR BHATTACHARJEE Versus THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE

9	WITH WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2073/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2579/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
10	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
	WITH I.A.(Civil)/2401/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS 7ORS	PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2581/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	PETITIONER IN PERSON	SC, IRRIGATION
11	WP(C)/4286/2024 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
12	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
13	WP(C)/414/2025 FIXED	M/S BORKOTOKY METAL ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D M NATH MR S DUTTA	MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, SC, ASIDC SC, AIDC
HEARING				
14	WP(C)/1112/2015 WITH LCR, FIXED	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOOND MR.A JAHID
15	WP(C)/854/2016 FIXED	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
16	WP(C)/3872/2017 FIXED	M/S. PERTABGHUR TEA ESTATE and ANR. Versus HIREN BHUMIJ and ANR.	R SARMAH MR.K GOSWAMI MS.A NEOG MR. A SANDILYA	MR. A D GUPTA MR. R SARKAR MR. B DAS

WITH
[I.A.\(Civil\)/1474/2023](#)
in WP(C)/3872/2017

HIREN BHUMIJ,
Versus
M/S. PERTABGHUR TEA ESTATE and
ANR.

MR. A D GUPTA
MS B DAS

MR. K GOSWAMI

17 [WP\(C\)/4776/2019](#)
FIXED

RAJSHREE TEA AND INDUSTRIES (P) LTD.
Versus
ASSAM POWER DISTRIBUTION COMPANY
LTD. AND 2 ORS.

MR. S K KEJRIWAL
MS. S KEJRIWAL

SC, APDCL
MR. P N GOSWAMI

WITH
[WP\(C\)/2307/2014](#)

GREEN VALLEY RICE TECH PVT. LTD.
Versus
ASSAM POWER DISTRIBUTION COMPANY
LIMITED and ANR.

MR D K MISHRA
MR.S K KEJRIWAL
MR.S K KEJRIWAL
MR. B PRASAD
MRSS KEJRIWAL

SC, APDCL

WITH
[WP\(C\)/4819/2019](#)

M/S. SITARAM BUDHKARAN CHOUKHANY
AND CO.
Versus
ASSAM POWER DISTRIBUTION COMPANY
LTD. AND ANR.

MR. S K KEJRIWAL
MS. S KEJRIWAL

SC, APDCL
MR. P N GOSWAMI

20 [WP\(C\)/2291/2020](#)
WITH LCR, FIXED

PUNJAB NATIONAL BANK
Versus
NIPUL CHANDRA DAS AND ANR.

MR S DUTTA
MR. S DUTTA

MR S CHAKRABORTY
ASSTT.S.G.I.

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Rev.P./355/2024 B/O	MORSHIDA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION (BA)				
2	Bail Appln./414/2025	SRI AYUB ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
3	Bail Appln./420/2025	HIMANGSHU KAKATI AND 7 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R SALOI MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
4	Bail Appln./424/2025	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND ANR Versus THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM
MOTION				
5	Crl.Pet./147/2025 B/O	MAA KAMAKHYA INTERNATIONAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
6	Crl.Pet./167/2025 FIXED	SHAHADAT ALI @ LADEN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
7	AB/183/2025	BHAGYAJYOTI SAIKIA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
WITH				
8	AB/167/2025	SURAJEET NEOG Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
9	AB/191/2025	YUSUF ALI @ ESUB ALI Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	AB/197/2025 FIXED	KUTUBUDDIN AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S HAQUE MD IMRAN	PP, ASSAM

11	AB/289/2025 FIXED	CHIRANJEEB BORUAH Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
12	AB/352/2025	AMINA BIBI @ AMENA BIBI Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MD A ISLAM	PP, ASSAM
13	AB/355/2025	KHURSHIDA BEGUM Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
14	AB/358/2025	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
<u>ADMISSION</u>				
15	Crl.Rev.P./510/2024 PART-HEARD WITH I.A.(Crl.)/1257/2024 in Crl.Rev.P./510/2024	PRABHAT GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH	
16	Crl.Pet./53/2023	PRABHAT GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH	
17	Crl.Rev.P./446/2024 B/O	SAIDUR RAHMAN Versus SAMSUN NEHAR	MRS S RAHANA MR. A M AHMED P. GHOSH	MR. R ALI MR. H A AHMED
18	Crl.Pet./1140/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	JAYANTA KUMAR DAS Versus MANJU BHUYAN	MR B KAKATI MR A ALI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
19	Crl.A./4/2025	RUPA PATOWARY SAIKIA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MS P SARMA MS. P P DAS	MR. U B SARMA(R-2) MRS. G SARMA (R-2) PP, ASSAM
19	Crl.A./4/2025	JOYDEEP GOALA Versus THE STATE OF ASSAM AND ANR	MR. K MIRA	PP, ASSAM
	WITH I.A.(Crl.)/6/2025 in Crl.A./4/2025	JOYDEEP GOALA Versus THE STATE OF ASSAM AND ANR	MR. K MIRA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./1325/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BILAL AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
21	Bail Appln./130/2025	ANANDA BARMAN @ ANANDA BARMA Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/2722/2024 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
23	AB/2880/2024 FIXED	GITA PASHI @ KOPPU Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
24	AB/2887/2024 FIXED	SANKAR MANDAL @ SHANKAR MANDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. A S CHOUDHURY MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
25	AB/3146/2024 FIXED	NANDAN DAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM

26	AB/3296/2024	SOLEBHAN BEWA Versus THE STATE OF ASSAM	MD. S ISLAM MS M DAS MR. M DEKA	PP, ASSAM
27	AB/17/2025 FIXED	RAHUL RABHA Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
28	AB/92/2025 FIXED	SRI MALIN PACHANI AND ANR Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	PP, ASSAM
29	AB/101/2025 FIXED	SADDAM HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
30	AB/106/2025 FIXED	AKTAR ALI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
31	AB/121/2025 FIXED	TULAN DUTTA AND 3 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR G SARMA MS. D. DEVI	PP, ASSAM
32	AB/122/2025 FIXED	RAJENDRA SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR G BORDOLOI (INFORMANT) MS. J BURAGOHAIN(INFORMANT) MS A MESEN(INFORMANT) PP, ASSAM N J DAIMARI(INFORMANT)
33	AB/128/2025 FIXED	SAIDUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
34	AB/143/2025 FIXED	SHUKKUR ALI @ SUKUR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
35	AB/216/2025 FIXED	KAUSHIK CHOUDHURY Versus THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
36	AB/229/2025 FIXED	MAKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
37	AB/259/2025 FIXED	ANWAR HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
ORDERS				
38	I.A.(CrI.)/1002/2024 FIXED in CrI.Pet./557/2024 WITH CrI.Pet./557/2024	RUMI SHARMA Versus SAUMENDRA SARMAH SAUMENDRA SARMAH Versus RUMI SHARMA	MR. A SARMAH MS. N KALITA MS. M MEDHI MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
39	I.A.(CrI.)/129/2025 in CrI.A(J)/391/2025 WITH CrI.A(J)/391/2025 (Filing Number) WITH I.A.(CrI.)/392/2025 (Filing Number)	ABHIJIT DEKA @ ABHI Versus THE STATE OF ASSAM AND ANR ABHIJIT DEKA @ ABI Versus THE STATE OF ASSAM AND ANR B ABHIJIT DEKA @ ABI Versus THE STATE OF ASSAM AND ANR B	MR. S BISWAS MR. S BISWAS MR. S BISWAS	PP, ASSAM
40	I.A.(CrI.)/132/2025 in CrI.Rev.P./11909/2024	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM

	WITH Crl.Rev.P./11909/2024 (Filing Number)	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR (G)	MR P KATAKI	
		HEARING		
41	Crl.Rev.P./436/2019 WITH LCR 5 FILES, FIXED	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MR. M K DAS (R-2) MS. N BORAH MS. B CHETRY (r-2) S J DUTTA (R-2) PP, ASSAM
42	Crl.Pet./941/2019 B/O	BAIKUNTHA SARMA AND ANR. Versus NARAYAN SARMA	MR K PUJARI MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MS. K A PUJARI MR. R KALITA MR. H KAKATI	MR. B B GOGOI
43	Crl.A./140/2020 WITH LCR 7 FILES, B/O	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MISS. M BORAH (r-2) MR H K BARUAH (r-2) PP, ASSAM
	WITH I.A.(Crl.)/314/2020 in CrI.A./140/2020	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
44	RFA/29/2022 B/O	ON THE DEATH OF JUGURI GUWALA , HER LEGAL HEIRS 1.1) SRI KRISHNA GUWALA Versus THE STATE OF ASSAM AND 47 ORS.	L K BORAH MR S K SARKAR MRS V L BHATTACHARJEE MR BHARGAV DAS MS R KALITA	GA, ASSAM MR. A R MEDHI (R-39) MR. K M HALOI (r-34) MR. U K DAS (r-34) MR G J SAIKIA (r-25) MR S DAS (r-25)
45	Crl.A./477/2023 WITH LCR 4 FILES, FIXED	SANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	MR A N AHMED(R-2) PP, ASSAM
	WITH I.A.(Crl.)/1267/2023 in CrI.A./477/2023	SANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	PP, ASSAM
46	Crl.Pet./485/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	DIMBESWAR BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR T RAJBONGSHI MR. B P SINHA	MR. D GOGOI (R-2) PP, ASSAM
47	Crl.A./3/2024	SURESH SARMA @ SURESH CHANDRA DEV SARMA Versus THE STATE OF ASSAM AND ANR	MR H K NATH MR J BORAH MR. K KAKOTI A J KASHYAP MS T PARASHAR	PP, ASSAM
48	RFA/28/2024 WITH LCR, FIXED	K. LAKSHMITON SINGHA Versus BIJOY BHUSHAN DAS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	MR. D MOZUMDER MR GAURAV R DUTTA MR. D MAZUMDAR
49	Crl.Rev.P./377/2024 FIXED	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N RAHMAN	MS. F BEGUM (R-2, 3) MS. P DASGUPTA (R-2, 3) MR. S PAUL (R-2, 3) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 4:05 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/999/2022 FIXED	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
2	WP(C)/4456/2022 FIXED	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
3	WITH WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
4	WITH WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.
5	WP(C)/1573/2023 FIXED	LOVELY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
6	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
7	WP(C)/7560/2023 FIXED	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
8	WP(C)/2054/2024 FIXED	KABINDRA KR BHUYAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU. SC, FINANCE
9	WP(C)/4318/2024 FIXED	BHASKAR TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	GA, ASSAM SC, SSA SC, EDU

10	WP(C)/4362/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
11	WP(C)/4429/2024 FIXED	OMME HABIBA SIDDIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, AG (A AND E) GA, ASSAM MR A KAKOTI (R-6) SC, SEC. EDU. SC, FINANCE
ORDERS				
12	Cont.Cas(C)/373/2020 B/O	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
13	Cont.Cas(C)/538/2020 B/O	DULAL CHANDRA SARMA Versus SHRI RITHWISH KUMAR CHAKI AND ORS.	MRS. P P BORAH MR. P K DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. B DEORI
14	Cont.Cas(C)/676/2023 FIXED	ABDUL KADER MIAH Versus NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-5) MR S M T CHISTIE (R-5) MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MS K DAS(R-2) MR A CHALIHA (R-4)
15	Cont.Cas(C)/575/2024 FIXED	SMTI BARNALI SARMAH Versus SMTI MAMATA HOJAI AND ANR	MR. S HAZARIKA	MR. D SAIKIA (R-1) MR S NEOGI(R-1) MR S M T CHISTIE(R-1)
16	I.A.(Civil)/3644/2024 FIXED in WP(C)/3906/2024 WITH WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
	WITH WP(C)/4006/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
17	WP(C)/4006/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU GA, ASSAM
HEARING				
18	MACApp./168/2020 PART-HEARD, WITH LCR - 2 (TWO) FILES, FIXED WITH CO/32/2021 in MACApp./168/2020 WITH CO/42/2021 in MACApp./168/2020 WITH I.A.(Civil)/2116/2024 in MACApp./168/2020	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS. RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS. SRI RANJAN CHANDRA BRAHMA, Versus SMTI NILIMA BALA MALI AND 3 ORS	MR. T J MAHANTA MR. J SARMAH MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. A K RAY MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2) MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4) MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4) J SHARMA
19	WP(C)/1930/2017	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION

20	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
	WITH			
21	WP(C)/2158/2024	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
22	Crl.Pet./74/2021 WITH OFFICE NOTE, LCR 4 FILES, (ASSIGNED MATTER)	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
	WITH			
23	Crl.Rev.P./107/2018	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/63/2008 (HEARING), WITH LCR, FIXED	SANDESWARI MEDHI Versus RAMPAL ROY and ORS	MR.A K PURKAYASTHA MR.A DEB MR.M DAS MRB J DAS	MR.A D CHOUDHURY MR. S DEKA
2	RSA/9/2009 (HEARING), WITH LCR	NANEE BARUAH Versus ON THE DEATH OF DEENA NATH BARUAH, HIS LEGAL HEIRS and ORS	MR.B C DAS MR. D MOZUMDER MS.M CHOUDHURY MR. P HAZARIKA MR.A GOGOI MR. S BISWAS	MR.B D KONWAR MR.S R GOGOI MR.R KALITA
ADMISSION				
3	WP(C)/7101/2021 WITH LCR, FIXED	KARABI PATOWARY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
4	WITH WP(C)/7425/2022	LACHIT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
ORDERS				
5	Tr.P.(C)./14/2024 FIXED	NIBEDITA BAISHYA @ NIBEDITA KALITA Versus DHRUBAJYOTI BAISHYA	MR S K SARKAR MS J BORUAH MS R KALITA	
HEARING				
6	RSA/260/2014 PART-HEARD, FIXED, WITH LCR	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)

	WITH I.A.(Civil)/2034/2020 in RSA/260/2014	RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
7	WITH RSA/43/2015 WITH LCR	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
8	WITH I.A.(Civil)/1297/2020 in RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
8	MACApp./176/2020 (AT 2:00 PM), PART-HEARD, FIXED, WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. M DUTTA(R-4) MR. R GOSWAMI MR S DAS MR S HOQUE MS S DEV(R-4) MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/2096/2021 in MACApp./176/2020	TAPASHI ROY AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MR. A K DAS	MR S DUTTA
9	WITH MACApp./259/2020	ORIENTAL INSURANCE COMPANY LTD. Versus SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
10	WITH MACApp./262/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (r-4) MR. M DUTTA(R-2) MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR MR G S BORO (r-4)
11	WITH MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
	WITH I.A.(Civil)/2145/2020 in MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
12	Test.App./12/2011 WITH LCR	BIKASH CHANDRA PRODHANI Versus ON THE DEATH OF BHUPESH PRODHANI	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY MR D KALITA	MS.L BAILUNG(R- 2-17) MR.M J BARUA
13	RSA/168/2011 WITH LCR	ANGAD PAUL AND ANR. Versus SULEKHA CHANDA	MR.G N SAHEWALLA MS.J BORA MS.M BARUAH MD.ASLAM	MR.K K DEY MR.A SARMAH MR.B BORA

14	RSA/113/2013 WITH LCR	SMTI CHITRA SAIKIA Versus ON THE DEATH OF SAILEN SAIKIA HIS LEGAL HEIRS- SMTI MINA GOGOI SAIKIAWIFE	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA	MR. S K GHOSH MS F AHMED
15	RSA/115/2014 WITH LCR	ON THE DEATH OF GOBINDA KALITA, HIS LEGAL HEIRS and 2 ORS. Versus SARAT CH. KALITA	MR. B K BHAGAWATI MR.C C DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
	WITH I.A.(Civil)/3508/2022 in RSA/115/2014	ON THE DEATH OF GOBINDA KALITA Versus SARAT CH. KALITA	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
	WITH I.A.(Civil)/3509/2022 in RSA/115/2014	ON THE DEATH OF GOBINDA KALITA Versus SARAT CH. KALITA	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
16	RSA/161/2016 WITH LCR	MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MD ASLAM MD ASLAM MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1)(r-3 (i),(ii),(iii)) MS K SARMA(r-3 (i),(ii),(iii)) MR.R JAIN(R-1)
17	RSA/162/2016 WITH LCR	SRI MADHAB CHANDRA DAS Versus SRI KHARGESWAR DAS and 2 ORS	MR.A C SARMA MR.B C TALUKDAR MR.B SHARMA	MR. R J BORDOLOI MS. D SONOWAL MR. R ALI MR.C SHARMA(R- 1-3) MR.R BORDOLOIR- 1-3 MR.C BHATTACHARYYA(R- 1-3)
18	RSA/388/2017 WITH LCR	MD JULHAZ AI Versus GULESA BEWA and 3 ORS	MR. R M CHOUDHURY MR. Z HUSSAIN LEGAL AID COUNSEL	MR A ALI (R4) MS. N M DEKA MR. P SARMA MS. M KHATUN (R4)
19	RSA/22/2022 WITH LCR, FIXED	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	
	WITH I.A.(Civil)/88/2024 in RSA/22/2022	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN,	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
20	CRP/27/2024 WITH LCR, FIXED	ON THE DEATH OF JAGANMOY PAUL, HIS LEHAL HEIRS KALYANI PAUL AND 2 ORS Versus RASHESWAR PAUL @ RASHU PAUL	MR. S D PURKAYASTHA MS S.S.BORA	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025

8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/3801/2024 FIXED in CRP/308/2015	DEBASISH DEY Versus ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and ORS.	MR. D GOSWAMI	MR. T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA
	WITH CRP/308/2015 WITH LCR	ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and 4 ORS. Versus DEBASISH DEY	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.R SARMA MR.P P BARUAH
HEARING				
2	I.A.(CrI.)/594/2023 PART-HEARD, WITH LCR 3 FILES, FIXED in CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	CrI.A./228/2023 <u>1 Y 8 M 23 D</u>	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	RSA/303/2016 WITH LCR, FIXED	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE MR. P K BORDOLOI	MR. T K BHUYAN MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN
5	MACApp./302/2017 WITH LCR	DIPANKAR PAUL Versus THE BRANCH MANAGER,	MR.J SINGH MR.B J MUKHERJEE MR. B J MUKHERJEE MR.G BHARADWAJ MS.S BISWAS MS R SAHA MS.D GUPTA	MR.U K DUTTA(R-3) MR.K BORAH(R-3)

6	MACApp./439/2017 WITH LCR	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SHRI JATIN BARUAH and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. S P CHOUDHURY MR. A S DHILLON
7	RFA/55/2018 WITH LCR	DEVENDRA KUMAR SETHIA Versus AIRPORT AUTHORITY OF INDIA AND 3 ORS	MR. P KHATANIAR MR. A DAS MR D KALITA MR. R K AGARWALA	SC, A A I
8	MACApp./511/2018 WITH LCR	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED Versus SMTI PURABI BARMAN @ PURABI KAKATI AND ANR	MR. P HAZARIKA MR. A BARMAN MR. H S BORAH MS. P DAS MR. D SAIKIA	MR. G Z AHMED (R-2) MD. A A HUSSAIN (R-2) MR. J KALITA (R-1)
9	WITH MACApp./229/2022	SMTI. PURABI BARMAN @ PURABI KAKATI Versus M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD AND ANR	MR. J KALITA	
10	MACApp./362/2022 WITH LCR	RATNA GHOSH AND 3 ORS Versus AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/529/2024 WITH LCR, FIXED	SRI PRASANTA RAJKHOWA AND 4 ORS Versus SRI BHADRESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI MS. S DUTTA	MR. A GANGULY (ALL RESPONDENTS) MR. A DUTTA(ALL RESPONDENTS) MR. A DHANUKA(ALL RESPONDENTS)
ORDERS				
2	Review.Pet./97/2018 in RSA/73/2013 (D/O), WITH LCR, FIXED	ON THE DEATH OF BAJRANGLAL MODI HIS LEGAL HEIR SMT PREM LOTA MODI Versus SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	MR G N SAHEWALLA MR. P DEKA MR. A SAHEWALLA MR. M SAHEWALLA
3	CRP/14/2023 CAVT. NO.14452/022, WITH LCR, FIXED	RENUSHREE LAHKAR AND 3 ORS. Versus ON THE DEATH OF MOHIT CHANDRA LAHKAR HIS LEGAL HEIRS NAMELY	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR. L TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR B DAS MS K. KALITA MS K. KALITA MR H TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR H TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR J RAJBONGSHI MR J RAJBONGSHI N TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) FOR CAVEATOR
	WITH I.A.(Civil)/263/2023 in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. Versus MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
4	I.A.(Civil)/2565/2024 WITH LCR, FIXED in LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR AND ANR	MR. J KALITA	GA, ASSAM MR. S K CHAKRABORTY (R-2) MR. D MAZUMDAR (R-2)
	WITH LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA DIKSHITA DEKA	GA, ASSAM

5	WITH LA.App./9/2022 WITH LCR, FIXED	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
HEARING				
6	Arb.A./10/2016 WITH LCR, FIXED	UNION OF INDIA Versus M/S KAMAKHYA ENTERPRISE	MR.S C KEYAL MR H GUPTA ASSTT.S.G.I.	
7	MACApp./125/2021 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MS K BORAH (R-1)
8	MFA/191/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN
9	MFA/34/2023 WITH LCR, FIXED	HAZRA KHATOON @ HAZRA KHATUN AND 2 ORS. Versus UNION OF INDIA	MR P K SARMA MR R S CHAUHAN MR D S DEKA	MR. S P CHOUDHURY MD. K ISLAM DY.S.G.I.
10	MACApp./41/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
11	RSA/156/2023 WITH LCR, FIXED	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)
12	CRP(IO)/315/2023 WITH LCR, FIXED	JEHIRUL ISLAM AND 12 ORS Versus NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)
13	CRP(IO)/292/2024 WITH LCR, FIXED	UNION OF INDIA AND 5 ORS. Versus M/S M.R. TRANSPORT	MR H GUPTA	MR. K P MAHESWARI MR. K P MAHESWARI MR. DIVYANSH RATHI MR. DIVYANSH RATHI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025

21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./44/2025	HRIDAY DAS Versus SINU BAISHYA	MS. T ROY MR B MALAKAR MS M ROY	
2	Crl.Pet./63/2025 FIXED	MD. NUR HUSAIN @ NUR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR S ISLAM S RAHMAN	PP, ASSAM SC, EXCISE DEPTT.
3	Crl.Pet./171/2025	MARUF ALI Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
4	Crl.Pet./172/2025	EIASUB ALI Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
5	Crl.Pet./173/2025	JAHERA BEGUM CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M. KATAKI	PP, ASSAM
6	Crl.Pet./174/2025	MOSTAFIJUR ISLAM Versus NAJNIN ALI	MR. B J MUKHERJEE MS R SAHA	
7	Crl.Pet./175/2025	SHRI AKSHAY KUMAR DAS @ AKSHAY DAS Versus THE STATE OF ASSAM AND ANR.	MRS. K DEKA MR D K BORDOLOI MR. S P CHITTAWAT	PP, ASSAM
8	Crl.Pet./176/2025	KASEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
9	AB/177/2025	MD NASIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
10	AB/351/2025	KADIR AHMED Versus THE STATE OF ASSAM	MR. R DEV	
11	AB/353/2025	SRI NURJAMAL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL	PP, ASSAM
12	AB/357/2025	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM

13	AB/359/2025	ASHISH ANIL CHANCLANI @ ASHISH CHANCLANI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR J BORAH MR. K KAKOTI MR N PATIRI	PP, ASSAM
14	AB/360/2025	SUNIL NARZARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
ADMISSION				
15	Crl.Pet./147/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	IKBAL BAHAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
16	Crl.Rev.P./264/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	MR S M ABDULLAH P MS. F HUSAIN MS. F HUSAIN MD R ISLAM MD IMRAN
	WITH I.A.(Crl.)/624/2024 in Crl.Rev.P./264/2024	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	MS. F HUSAIN
17	Crl.Pet./662/2024 WITH LCR 1 FILE, FIXED	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
	WITH			
18	Crl.Pet./663/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA(R-2) PP, ASSAM
	WITH			
19	Crl.Pet./664/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./2107/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GULFAM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
21	Bail Appln./3567/2024 FIXED	RAJAT PAUL Versus THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
22	Bail Appln./3622/2024 WITH CASE RECORD(SCANNED COPY)	JAMIR ALI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR A RASHID MR. K ISLAM MS S PARVEEN	MR. A Z AHMED (R-2) PP, ASSAM
23	Bail Appln./3760/2024 FIXED	BITUL SENAPATI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A N IQBAL MR. A NAYAK R HAQUE	PP, ASSAM
24	Bail Appln./3802/2024 WITH OFFICE NOTE, B/O	PRANJAL BORUAH Versus THE UNION OF INDIA,	MR. S MUNIR MR P KALITA A KONWAR MR K HUSSAIN	SC, CBI
25	Bail Appln./157/2025	MAKHAN BARUAH @ MAKHAN BHUBAN BARUAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
26	Bail Appln./168/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TAUFIQUE ALI @ MD TOFIQ ALI Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
27	Bail Appln./173/2025 WITH CASE RECORD(SCANNED COPY)	ARTI KUMARI @ CHANDANI KUMARI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM

28	Bail Appln./177/2025 FIXED	GAUTAM BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	Bail Appln./189/2025 FIXED	SRI BIPLAB MAZUMDER @ BIPLAB MAZUMDER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	Bail Appln./213/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOKBUL HOSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA M K DEB	PP, ASSAM
31	Bail Appln./231/2025 FIXED	MEHBUB ALOM MAZUMDER Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN MR. R A MAZUMDER M. ROBBANI	PP, ASSAM
32	Bail Appln./234/2025 FIXED	ARIF HUSSAIN @ ROSE ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
33	Bail Appln./351/2025 FIXED	SRI INDRESWAR KALITA @ INDRA KALITA Versus THE STATE OF ASSAM	MR K P PATHAK MR. S BORTHAKUR MR BHARGAV DAS MR. C PAUL	PP, ASSAM
BAIL HEARING				
34	AB/312/2025 FIXED	HIRANYA PATHAK Versus THE STATE OF ASSAM	MR Z KAMAR	PP, ASSAM
ORDERS				
35	CrI.A./87/2024 WITH LCR 4 FILES, FIXED	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	WITH I.A.(CrI.)/292/2024 in CrI.A./87/2024	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
36	I.A.(CrI.)/190/2024 WITH OFFICE NOTE, LCR 8 FILES, P.B.-2, FIXED in CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
	WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM
37	I.A.(CrI.)/660/2024 WITH LCR 4 FILES, FIXED in CrI.A./226/2024	DARSING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	I AMIN (R2) MR. O ULLAH (R2) MR N ZAMAN (R2) PP, ASSAM
	WITH CrI.A./226/2024	DARSING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	I AMIN (R2) MR. O ULLAH (R2) MR N ZAMAN (R2) PP, ASSAM
38	I.A.(CrI.)/1277/2024 FIXED in CrI.Pet./1092/2024	MEHNAA @ MEHNAAZ SULTANA Versus MD HAFIZUDDIN AHMED AND 4 ORS	MS N CHATTERJEE MS N CHATTERJEE	MR. P MAHANTA PP, ASSAM
	WITH CrI.Pet./1092/2024	MD HAFIZUDDIN AHMED AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR J K BORDOLOI C SARMA V KHAKHALARY	H M ALI (R-2) MS. N CHATTERJEE(R-2) PP, ASSAM

39	Crl.Pet./1335/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	SAHEB ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	PP, ASSAM
40	I.A.(Crl.)/126/2025 BA 2987/2024(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./2987/2024	BIVESH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE	PP, ASSAM
HEARING				
41	LA.App./2/2019 PART-HEARD, WITH LCR, FIXED	SRI ALOK BAGARIA ANR ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
42	WITH LA.App./3/2019 WITH LCR	SRI ALOK BAGARIA AND ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
43	I.A.(Crl.)/1158/2023 PART-HEARD, WITH LCR 5 FILES, FIXED in Crl.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
	WITH Crl.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR J ISLAM(R-2) PP, ASSAM
44	Crl.Rev.P./493/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH	CHANDU MIA LASKAR Versus JEHIRUL HAQUE LASKAR	MS B DEVI MR A GOGOI	MR M J QUADIR MR S S ISLAM
45	Crl.Pet./1292/2023	ZAHIRUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. A K HANNAN	MS. B DEVI (R-2) MS. S BORA (R-2) MR. P BORAH (R-2) PP, ASSAM
46	Crl.Pet./596/2022	HEMANTA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR M J QUADIR (R-1) MR S S ISLAM (R-1) MS S AHMED (R-1)
47	Crl.Pet./599/2022	MRS. KAMALA DAS Versus KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR. M J QUADIR (R-1) MR. K MIRA (R-1) MR S S ISLAM (R-1)
48	Crl.A./75/2023 6 Y 7 M 3 D :WITH LCR 2 FILES, FIXED WITH I.A.(Crl.)/165/2023 in Crl.A./75/2023	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
		IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
49	Crl.A./437/2023 WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/1153/2023 in Crl.A./437/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	MS B CHOUDHURY, AMICUS CURIAE(R-2) PP, ASSAM
		GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	MS B CHOUDHURY, AMICUS CURIAE(R-2) PP, ASSAM
50	Crl.Rev.P./573/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ANGSHUMAN KUMAR BORDOLOI Versus PAPORI CHOUDHURY BORDOLOI	MR S DEKA MR P P MEDHI MRS H CHAKRABORTY MR B SINHA MR G BARGAYARY	MR D K BORDOLOI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I AND WILL FINALLY
RISE AT 4:05 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/6117/2017 BY SLIP	MAHENDRA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.U K GOSWAMI MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	GA, ASSAM MR.B GOGOI SC, FINANCE SC, HEALTH
2	WP(C)/1047/2021 BY SLIP	DEVA DOLEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	GA, ASSAM SC, REVENUE
3	WP(C)/5947/2021 BY SLIP	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
4	WP(C)/4572/2023 BY SLIP	UNION OF INDIA AND 3 ORS Versus STATE OF ASSAM AND 5 OTHERS	MR. B CHAKRAVARTY SC, C.G.C.	DR. B AHMED (R-5) GA, ASSAM MR A U AHMED (R-5) MS. H SARMA (R-5) SC, REVENUE
5	WITH WP(C)/5698/2023	ANIMESH MISHRA AND 37 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. A SARMA MR J P CHAUHAN MS T DEBNATH	MR. K GOGOI MR A U AHMED (R-5) MS. H SARMA (R-5) DY.S.G.I.
6	WITH WP(C)/5720/2023	LUMDING MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS.	DR. B AHMED MR. M K CHOUDHURY MR A U AHMED MS. H SARMA MR. M SARMA	MR. A K DUTTA (r-1 to 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, NF RLY
7	WP(C)/314/2024 BY SLIP	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
TOP OF THE LIST				
8	WP(C)/1015/2017 FIXED, BY SLIP	PRASANNA DEKA Versus EXECUTIVE ENGINEER, PWDROADS and 2 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.M BHATTACHARJEE SC, PWD (ROADS)

ADMISSION

9	WP(C)/1783/2023 FIXED, IN WP(C)/1604/2018(D/O)	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
---	---	---	---------------------------------	---

ORDERS

10	Review.Pet./14/2025 IN WP(C)/1164/2013 (D/O)	THE UNION OF INDIA AND 5 ORS Versus EX CT GD DHANESWAR RAY	MR H GUPTA
----	---	---	------------

HEARING

11	WP(C)/1790/2022 FIXED, BY SLIP	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)
12	WP(C)/6098/2022 FIXED, WITH LCR, BY SLIP	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
13	WP(C)/4453/2023 FIXED	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
14	WP(C)/7032/2023 FIXED, WITH LCR	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,18th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2737/2020 FIXED	BHABENDRA MANDAL @ BHABEN MANDAL AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	GA, ASSAM SC, REVENUE
2	WP(C)/1259/2022	UNION OF INDIA AND ANR. Versus SANJIB PURI AND 2 ORS.	MR H GUPTA	MR A DASGUPTA (R1) MS B DAS (R1) MR G PHUKAN
3	WP(C)/562/2023 FIXED	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A D GUPTA(P-25) MR. A R SIKDAR (P-25) MD A ALI MR. S I TALUKDAR(P-25) MR. S I TALUKDAR(P-25) D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
	WITH I.A.(Civil)/322/2025 in WP(C)/562/2023	MANJULA BAYAN AND 171 ORS Versus THE STATE LEVEL RECRUITMENT COMMISSION	MR. A D GUPTA(P-25) MR. A R SIKDAR MD A ALI MR. S I TALUKDAR(P-25) D HUSSAIN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
4	WITH WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	GA, ASSAM MR. P J PHUKAN MS. M BHATTACHARJEE MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U

5	WP(C)/3207/2023 FIXED	TIRUPATI FOODS Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. K GOGOI DY.S.G.I. SC, INDUSTRIES AND COMMERCE
6	WP(C)/3286/2023 B/O	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
7	WP(C)/5694/2024 B/O	RAKHEE KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. N N B CHOUDHURY MR. A A BARMAN	GA, ASSAM SC, AG SC, FOREST SC, FINANCE
HEARING				
8	WP(C)/869/2016 PART-HEARD	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY GA, ASSAM MR.P J PHUKAN MR. S BARUAH MR.R K BORA SC, G M D A SC, P C B A SC, GMC
9	WP(C)/6540/2018 PART-HEARD, WITH LCR - 3 (THREE) FILES, IN THE MONTH OF FEB./2025 WITH	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
10	WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
11	WP(C)/5049/2022 CAVT. NO.08292/022, PART-HEARD, WP(C) 912/2011(D/O), BY SLIP	UMESH CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR
12	WP(C)/3657/2015 FIXED	MD. SIDDIQUE ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.T AHMED S K DAS N ALOM MR.H MEDHI	GA, ASSAMR1,4, and5 SC, AG(R6) SC, REVENUE SC, PENSION(R3) SC, FINANCE(R2)
13	WP(C)/1817/2016 FIXED	DANDI DHAR DEURI Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) MS.B BHUYAN SC, TRANSPORT ADDL. AG, ASSAM SC, IWT MS.K DUTTA
14	WITH WP(C)/1816/2016	MD. RAMIJUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) SC, TRANSPORT SC, IWT ADDL. AG, ASSAM MS.K DUTTA
15	WP(C)/5948/2018 FIXED	MAHALLE MANOJ JANARDAN Versus THE UNION OF INDIA AND 3 ORS.	MR. D BARUA MR M H AHMED MRS. B CHAKRABORTY I AMIN MS. K BORKATAKI	ASSTT.S.G.I.

16	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
17	WP(C)/3457/2022 FIXED	SK SAHIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR F Z MAZUMDER MR. M H SAIKIA R ALI	GA, ASSAM
18	WP(C)/2211/2024 FIXED	AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. R K BHATRA	10-02-2025	To	10-03-2025
8)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
9)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
10)	MR. R SARMAH	07-02-2025	To	20-02-2025
11)	MR K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. D K JAIN	12-02-2025	To	20-02-2025
14)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
15)	MS. B BHUYAN	14-02-2025	To	19-02-2025
16)	MS. N M DEKA	12-02-2025	To	04-04-2025
17)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
18)	MR. M R SODIAL	17-02-2025	To	21-02-2025
19)	MS. R S SADIAL	17-02-2025	To	21-02-2025
20)	MR. T DEURI	17-02-2025	To	18-02-2025
21)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
22)	MR. M U MAHMUD	17-02-2025	To	21-02-2025